CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

NEW DELHI

O.A. NO.2213/2002 M.A. NO.1800/2002 M.A. NO.1812/2002

This the 22nd day of August, 2002.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN HON'BLE SHRI V. K. MAJOTRA, MEMBER (A)

- 1. Qamrul Islam S/O Abdul Samih, Loco Fitter Grade-III-ART.
- 2. Amar Singh (SC) S/O Basant Ram, Hebper Khalasi-ART.
- 3. Ghaffar Khan S/O Sattar Khan, Fitter (Loco) Gr.III-ART.
- 4. Suraj Pal Singh S/O Basant Singh, Loco Fitter Gr.III-ART.
- 5. Yakoob Ali Khan S/O Manjoor Khan, Loco Fitter Gr.III-ART.
- 6. Yad Ram S/O Dal Singh, Loco Fitter Gr.III-ART.
- Chander Kishore-I S/O Vishwanath, Helper Khalasi-ART.
- 8. Ishtiq Ahmed S/O Mustaq Ahmed, Helper Khalasi-ART.
- 9. Khursheed Ali Khan S/O Nawab Ali Khan, Loco Fitter Gr.III-ART.
- 10. Ramesh S/O Ram Swaroop, Loco Fitter Gr.III-ART.
- 11. Nasir Ahmed S/O Md. Basir, Helper Khalasi-ART.

(All working under Sr. Section Engineer (Loco), Moradabad).

... Applicants

(By Shri G.D.Bhandari, Advocate)

-versus-

- 1. Union of India through General Manager, Northern Railway, Baroda House, New Delhi.
- 2. Divisional Railway Manager, Northern Railway, Moradabad.

... Respondents

ORDER (DRAL)

1/2

Hon'ble Shri V.K.Majotra, Member (A) :

Heard.

2. The learned counsel stated that applicants are aggrieved by the promotion of their juniors vide

Annexure A-9 dated 18.3.2002 and Annexure A-12 dated

5.5.2000. However, the same have not been impugned in the O.A. Thus, the learned counsel seeks and is allowed to withdraw this O.A. with liberty.

(V. K. Majotra)

Member (A)

Ashok Agarwal Chairman

/as/